Sr. No. 1

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-LPA No. 6/2020 EMG-CM No. 15/2020 (Through Video Conference)

Jagan Nath

..Applicant Appellant(s)

Through:-

Mr. Asheesh Singh Kotwal, Advocate. (on Video Conference from his office at Jammu)

V/S

Union Territory of J&K and others

....Respondent(s)

Through:-

## HON'BLE THE CHIEF JUSTICE

(on Video Conference from High Court at Jammu)

**Coram:** 

## HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

(on Video Conference from High Court at Jammu)

## ORDER 02.06.2020

It appears that copy of this appeal has not been served upon the respondents.

Mr. Asheesh Singh Kotwal, Advocate shall ensure that complete paper book is furnished to Ms. Seema Sehkhar, learned Senior Additional Advocate General, who has appeared for respondents before the learned Single Judge.

List on 3<sup>rd</sup> June 2020.

(RAJNESH OSWAL) (GITA MITTAL)
JUDGE CHIEF JUSTICE

Jammu 02.06.2020 SUNITA

